

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.336/2004

Monday this the 31 st day of July 2006.

CORAM:

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

1. M.M.Raju,
Gramin Dak Sevak Mail Carrier,
Thiruvarpu P.O.,
now working as Group 'D' Kottayam Head Post Office,
Residing at Padmalayam,
Kumarakom P.O., Kottayam.
2. M.S.Rajan,
Gramin Dak Sevak Branch Postmaster, Keezhoor,
now working as Group 'D' Thalayolaparambu P.O.,
residing at Sasthaimukal House, Keezhoor P.O.,
Thalayolaparambu. Applicants

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
2. The Senior Postmaster,
Kottayam Head Post Office,
Kottayam.
3. The Sub Divisional Inspector of Post Offices,
Vaikom Sub Division, Vaikom.
4. The Union of India, represented by
Secretary to Govt. of India,
Ministry of Communications,
Department of Posts, New Delhi. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 31.7.06
the Tribunal on the same day delivered the following:

ORDER**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER**

When the matter came up before the Bench, learned counsel for the applicants sought permission to withdraw the O.A. with liberty to file a fresh O.A. challenging certain other order passed subsequent to the filing of this O.A on the same subject.

Permission granted. O.A. is dismissed as withdrawn.

Dated the 31st July, 2006.


**N.RAMAKRISHNAN,
ADMINISTRATIVE MEMBER**


**K.B.S.RAJAN,
JUDICIAL MEMBER**

IV